

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

15.03.2011

OA No. 75/2011

Mr. Tanveer Ahmed, Counsel for applicant.

Heard learned counsel for the applicant.

Learned counsel for the applicant without arguing the case on merit only prayed that respondents be directed to consider the applicant's representations in accordance with law and relevant notifications/circulars issued by them from time to time.

Having considered the submission made by the learned counsel for the applicant, this Tribunal deemed it proper to direct the respondents to consider the applicant's representations for considering his candidature for appointment on compassionate grounds in accordance with the provisions of law and notification and circulars issued by them from time to time.

With these observations, the OA is disposed of.

K.S. Rathore
(Justice K.S. Rathore)
MEMBER (J)

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